

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE -05/2020-2021(Purchase Cell)

Quotation are invited from reputed firms / suppliers for supply and installation of branded heavy duty Air Purifiers with HEPA filters for use in the Court Rooms.

The firm/ supplier should have financial capacity to execute the supply of aforesaid articles.

The tender must reach this Court **within 02 weeks** from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: -<http://patnahighcourt.gov.in>

Terms and Conditions:-

- (i) Proof of Registration of firm/supplier as per Government rule.
- (II) The articles should be in good condition.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) No advance payment shall be made.
- (V) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VI) The firms shall submit their bill in triplicate at the time of supply of articles.
- (VII) Payment will be made in account of the firm after due verification of items supplied.
- (VIII) The successful bidder will have to supply the articles for a minimum period of six month on the approved rate .
- (IX) The Successful firm/ bidder will be liable for service of Air Purifiers.
- (X) Any query, regarding this tender may be made on telephone no. of Purchase Cell (0612-7158759) during office hours.

Anamika
21/10/2020
Registrar(Establishment) I/c
Patna High Court